

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 50

CA 1001/2020 CA 10/2021 IA 24/2021 CA 96/2021 CA 111/2021 CA 267/2021 CA 338/2021 CA 396/2021 CA 403/2021 CA 145/2022 CA 146/2022 CA 151/2022 CA 157/2022 CA 228/2022 CA 248/2022 CA 250/2022 IN C.P. 3638/MB/2018

CORAM:

SH. K. K. VOHRA

JUSTICE P. N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **09.06.2022**

NAME OF THE PARTIES: - **Union of India**

V/s

Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Applicant - CA 248 : Ms. Fereshte Sethana, Advocate
In IA 267, CA 62 in CA 396 : Mr. M.S. Bharadwaj, Advocate
For R17 – CA 396 : Adv Gaurav Sharma a/w Adv Kavin
Mody i/b Avyuktaa Legal
For R9 & R11 – CA 396 : Adv Nitesh Jain, Adv. Sidharth Ratho,
Adv. Adrish Guha, i/b Trilegal
For the Respondent – CA 396 : Mr. Yohaann Limathwalla (Adv.) a/w
Mr. Akhil Nene (Adv.) i/b JSA

Sections 242(4),241-242 of the Companies Act, 2013

ORDER

CA 145/2022 CA 146/2022 CA 151/2022 CA 157/2022 CA 396/2021 &

CA 248/2022

Ld. Counsels for the Applicants in these Applications submit that these Applications be kept on Board on 17.06.2022 on which date other connected Applications are coming up for hearing. Prayer is allowed. List these Applications on Board on **17.06.2022**.

List Rest of the Applications on Board on **26.07.2022**.

Sd/-

K. K. VOHRA
Member (Technical)

Vedant

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)